

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3118**

TO BE ANSWERED ON THE 30TH MARCH, 2022/ CHAITRA 9, 1944 (SAKA)

MODERNISATION OF STATE POLICE FORCES

3118. SHRI BRIJLAL :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has extended the Modernisation of State Police Forces (MPF) scheme for States and Union Territories including the State of Uttar Pradesh for the next five years, if so, the details thereof;

(b) the amount of funds allocated to the States and Union Territories under the said scheme;

(c) the salient features of the said scheme; and

(d) the type of training proposed to be provided to various States, including Uttar Pradesh, under the said scheme?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. However, the Central Government supplements the efforts of the State Governments towards equipping and modernizing their police forces, by providing financial assistance under the scheme of Modernisation of State Police Forces (MPF)[which was renamed as 'Assistance to States for Modernisation of Police(ASMP)']. This scheme has been continued till Financial Year 2025-26. All States including Uttar Pradesh are covered under this scheme and this scheme is now applicable for Union Territories as well.

(b) Outlay of the scheme of 'Assistance to States and UTs for Modernisation of Police' is ₹ 4846 crore for the period of 5 years from 2021-22 to 2025-26. However, actual allocation will be as per the past performance of the States in utilizing released funds under the scheme.

(c) The salient features of this centrally sponsored scheme are as follows:

- i. The Central assistance will be provided for acquisition of advanced weaponry, all types of intelligence equipment, modern communication equipment and state-of-the-art equipment for security, training, forensics, cybercrime, traffic policing, etc.**
- ii. 'Construction' and 'purchase of operational vehicles' will also be permitted in the insurgency affected north-eastern States and Left-Wing Extremism (LWE) affected districts and Jammu and Kashmir. However, to make the scheme impactful at the ground level, construction of police station buildings will be allowed to all States and UTs.**
- iii. Hiring of a Project Management Consultancy with up to 3% of the cost of the technical /IT system is now allowed for State Governments and UT Administration.**

- iv. Funding pattern for North Eastern States, including Sikkim, Himachal Pradesh and Uttarakhand will be 90:10(Centre: State) and for rest of the States it will be 60:40.**
- v. Incentive funds will be granted to the States and UTs for implementation of police reforms.**
- vi. Better performance incentives will be granted to the States and UTs.**
- (d) Type of training to be provided to the police personnel is decided by the State Governments/UT Administration as per their needs. However, financial assistance will continue to be provided to States, including Uttar Pradesh and UTs under this scheme for acquisition of training equipment.**
